

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. RCM
INFRASTRUCTURE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	M/s. RCM INFRASTRUCTURE LIMITED
2.	Date of incorporation of Corporate Debtor	02/01/2009
3.	Authority under which Corporate Debtor is incorporated /registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No.of Corporate Debtor	U70102TG2009PLC062436
5.	Address of the registered office and Principal Office (if any) of Corporate Debtor	# 8-2-622/5/A/2, Indira Chambers, 2nd Floor Avenue-4, Road No. 10 Banjara Hills, Hyderabad-500034
6.	Date of closure of Insolvency Resolution Process	07-02-2022
7.	Liquidation commencement date of Corporate Debtor	07-02-2022
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Dantu Indu Sekhar IBBI/IPA-003/IPA-ICAI-N-00233/2019-2020/12773
9.	Address and e-mail of the Liquidator, as registered with the Board	29-1401/6/1 Plot No 253, Road No 2 (West), Deen Dayal Nagar, Neredmet, Hyderabad, Telangana-500056 E-Mail: indu.sekhar3@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: lq.rcminfra@gmail.com
11.	Last date for submission of claims	09-03-2022

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered commencement of Liquidation of the M/s. RCM INFRASTRUCTURE LIMITED on 07.02.2022

The stakeholders of M/s. RCM INFRASTRUCTURE LIMITED are hereby called upon to submit their claims with proof on or before 09-03-2022 to the Liquidator at the address mentioned against item No.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Claim forms can be downloaded from <https://ibbi.gov.in/home/downloads> under liquidation process forms download section.

Dantu Indu Sekhar
Liquidator for M/s RCM Infrastructure Limited
IBBI/IPA-003/IPA-ICAI-N-00233/2019-2020/12773
Date: 16-02-2022
Place: Hyderabad.

ఫారం-B

బహిరంగ ప్రకటన

(ఇన్ సూర్స్ న్స్ అండ్ బ్యాంక్ రిస్క్స్ (లిక్విడేషన్ ప్రోసెస్) రెగ్యులేషన్, 2016లోని రెగ్యులేషన్ 12 క్రింద)
M/s.ఆర్.సి.యమ్ ఇన్ ఫ్రాస్ట్రక్చర్ లిమిటెడ్ యొక్క స్టాక్ హోల్డర్స్ కి గమనిక

క్ర.సం.	వివరములు	వివరములు
1.	కార్పొరేట్ డెటార్ పేరు	M/s. ఆర్.సి.యమ్ ఇన్ ఫ్రాస్ట్రక్చర్ లిమిటెడ్
2.	కార్పొరేట్ డెటార్ కంపెనీ నమోదు తేదీ	02/01/2009
3.	కార్పొరేట్ డెటార్ నమోదుకావడం / రిజిస్ట్రేషన్ కావడం స్థానం	ఆరెస్ సి - హైదరాబాద్
4.	కార్పొరేట్ డెటార్ యొక్క కార్పొరేట్ ఐడెంటిటీ నెంబరు / లిమిటెడ్ బయోమీట్ నెంబరు/సేవ్ నెంబరు	U70102TG2009PLC062436
5.	కార్పొరేట్ డెటార్ యొక్క నమోదిత కార్యాలయం మరియు ప్రస్తుత చిరునామా (ఏదో) చిరునామా :	#8-2-622/5/A/2, ఇందిరా ఫౌంటెన్, సెక్టర్ 2, ప్లాట్, అవెన్యూ-4, రోడ్డు నెం.10, బంజారా హిల్స్, హైదరాబాద్-500034.
6.	కార్పొరేట్ డెటార్ రిజిస్ట్రార్ ప్రాసెస్ ముగింపు తేదీ	07-02-2022
7.	కార్పొరేట్ డెటార్ ను బంధించి లిక్విడేషన్ ప్రారంభ తేదీ	07-02-2022
8.	లిక్విడేషన్ రిజిస్ట్రార్ అయి లిక్విడేషన్ గా నమోదు చేయబడిన ఇన్ ఫ్రాస్ట్రక్చర్ ప్రాజెక్ట్ పేరు మరియు రిజిస్ట్రేషన్ నెంబరు	దంటు ఇందు శేఖర్ IBBI/PA-003/PA-ICAI-N-00233/2019-2020/12773
9.	లిక్విడేషన్ యొక్క చిరునామా మరియు ఇ-మెయిల్	29-1401/8/1, ప్లాట్ నెం.253, రోడ్డు నెం.2 (వెస్ట్), రీసెడెన్షియల్ నగర్, సెరేన్ వెస్ట్, హైదరాబాద్, తెలంగాణ -500056. E-Mail: indu.sekhar3@gmail.com
10.	లిక్విడేషన్ తో సంబంధించిన విషయాల గురించి చిరునామా మరియు ఇ-మెయిల్	ప్లాట్ నెం.104, కామ్రా రిసైడ్ ఎన్క్లవ్, కామ్రా రిసైడ్, హైదరాబాద్ - 500033, తెలంగాణ. E-Mail: iq.rcminfra@gmail.com
11.	క్లెయిమ్స్ దాఖలు తొరకు చివరి తేదీ	09-03-2022

నేషనల్ కంపెనీ లా ప్రొవిజన్స్, హైదరాబాద్ ఐండ్, 07-02-2022న M/s. ఆర్.సి.యమ్ ఇన్ ఫ్రాస్ట్రక్చర్ లిమిటెడ్ యొక్క లిక్విడేషన్ ప్రక్రియ ప్రారంభించామని ఆదేశించారని ఇంటిమూలంగా తెలియజేయబడింది. ఎంప్లీ నెం.10 చట్ట తెలిపిన చిరునామా పద్ద లిక్విడేషన్ తుది తేదీ 09-03-2022న లేదా అలాగే రుజువుతో తమ క్లెయిమ్స్ దాఖలు చేయవల్సిందిగా M/s. ఆర్.సి.యమ్ ఇన్ ఫ్రాస్ట్రక్చర్ లిమిటెడ్ యొక్క స్టాక్ హోల్డర్స్ ను ఇంటిమూలంగా తొరచబడింది. ఆర్థిక రుణదాతలు ఎన్క్లవ్ విధానం ద్వారా మాత్రమే రుజువుతో నహా తమ క్లెయిమ్స్ దాఖలు చేయాలి. ఇతర రుణదాతలు అందరూ స్వయంగా, తమో ద్వారా లేదా ఎన్క్లవ్ విధానం ద్వారా రుజువుతో నహా క్లెయిమ్స్ దాఖలు చేయవచ్చును. తప్పకుండా చట్టం లేదా తప్పుడు రుజువులతో క్లెయిమ్స్ సమర్పించినచో ఇరిమానాలు విధించబడును. క్లెయిమ్ ఫార్మ్స్ లిక్విడేషన్ ప్రోసెస్ ఫారముల డౌన్లోడ్ పేజీను సందర్శించి <https://ibbi.gov.in/home/downloads> నుండి డౌన్లోడ్ చేసుకోవచ్చు.

సం/- దంటు ఇందు శేఖర్

తేదీ : 15-02-2022 M/s. ఆర్.సి.యమ్ ఇన్ ఫ్రాస్ట్రక్చర్ లిమిటెడ్ తొరకు లిక్విడేషన్
 ప్రదేశం : హైదరాబాద్ IBBI/PA-003/PA-ICAI-N-00233/2019-2020/12773

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy
Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. RCM INFRASTRUCTURE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. RCM INFRASTRUCTURE LIMITED
2.	Date of incorporation of corporate debtor	02/01/2009
3.	Authority under which corporate debtor is incorporated/registered	RoC-Hyderabad
4.	Corporate identity number / limited liability identity number of corporate debtor	U70102TG2009PLC062436
5.	Address of the registered office and principal office (if any) of corporate debtor	# 8-2-622/5/A/2, Indira Chambers, 2nd Floor Avenue-4, Road No. 10 Banjara Hills, Hyderabad-500034
6.	Date of closure of insolvency resolution process	07-02-2022
7.	Liquidation commencement date of corporate debtor	07-02-2022
8.	Name, address, email address, telephone number and the registration number of the liquidator	Dantu Indu Sekhar IBBI/PA-003/PA-ICAI-N-00233/2019-2020/12773
9.	Address and e-mail of the liquidator, as registered with Board	29-1401/6/1 Plot No 253, Road No 2 (West), Deen Dayal Nagar, Neredmet, Hyderabad, Telangana-500056 E-Mail: indu.sekhar3@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: iq.rcminfra@gmail.com
11.	Last date for submission of claims	09-03-2022

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered commencement of Liquidation of the M/s. RCM INFRASTRUCTURE LIMITED on 07.02.2022

The stakeholders of M/s. RCM INFRASTRUCTURE LIMITED are hereby called upon to submit their claims with proof on or before 09-03-2022 to the Liquidator at the address mentioned against item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **Submission of false or misleading proof of claims shall attract penalties.**

Claim forms can be downloaded from <https://ibbi.gov.in/home/downloads> under liquidation process forms download section.

Date: 15-02-2022

Place: Hyderabad.

Dantu Indu Sekhar
Liquidator for M/s RCM Infrastructure Limited
IBBI/PA-003/PA-ICAI-N-00233/2019-2020/12773

FINANCIAL EXPRESS
READ TO LEAD

Wed, 16 February 2022
<https://epaper.financial>

